

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 275 of 2014 &
I.A. No. 442 of 2014**

Dated : 18th December, 2014

Karnataka Power Transmission Corporation Ltd. & Ors. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **12.01.2015.**

COURT MASTER